
(2023) 09 SIK CK 0057
In the Sikkim High Court
Case No : Writ Petition (C) No. 21 Of 2023

Jiwan Kumar Bhusal

APPELLANT

Vs

State Of Sikkim & Ors

RESPONDENT

Date of Decision : 27-09-2023

Acts Referred:

Citation : (2023) 09 SIK CK 0057

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Abhinav Kant Jha, Preeti Basnett, Shakil Raj Karki, Sujan Sunwar, Dr. Doma T. Bhutia, S.K. Chettri, Mon Maya Subba

Judgement

Bhaskar Raj Pradhan, J

1. Dr. Doma T. Bhutia, learned Senior Counsel appears on behalf of respondent no.2 assisted by Mr. S. K. Chettri, learned Advocate.

I.A. No. 01 of 2023

1. This is an application filed by the respondent no.3 praying for vacating the stay order dated 21.06.2023 passed by this Court. The learned counsel for the petitioner desires to file response to this application within a period of two weeks. He is permitted to do so. In the meanwhile, the respondent nos. 1 and 2 may file their counter-affidavits within three weeks and two weeks thereafter, to the petitioner to file rejoinder.

2. List on 09.11.2023